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SLP(C)No. 22867 OF 2003
ITEM No.26

Court No. 2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.22867/2003
(From the judgment and order dated 13/10/2003 in CRP 799/01
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

MADAN LAL BOHRA

Petitioner (s)

VERSUS

RATANI DEVI & ORS.
(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)
With

Respondent (s)

SLP(C)No.22954/2003
(with appln. for exemption from filing O.T. and with prayer for interim relief)

Date : 12/12/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. Shiv Sagar Tiwari,Adv.
Mr. Manendra Pradeep Singh, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

There shall be stay of further proceedings.

[Charanjeet Kaur]
Court Master

[Om Prakash]
Court Master